IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 07.09.2001

CP No.13/2000 (OA No. 248/1997)

A.K.Verma s/o Shri Hari Singh Verma r/o 135, Adarsh Nagar, Ajmer.
..Petiticner

Versus

Shri Prem Chandra, Chief Works Manager, Loco Workshop, Western Railway, Ajmer

.. Respondent

Petitioner present in person

Mr. Hemant Gupta, proxy counsel to Mr. M.Rafiq, counsel for the respondent

CORAM:

Hon'ble Mr. S.K.Agarwal, Judicial Member
Hon'ble Mr. S.A.T.Rizvi, Administrative Member

ORDER

Per Hcn'ble Mr. S.K.AGARWAL, Judicial Member

This Contempt Petition has arisen out of order dated 29.9.99 passed in OA No. 248/97, A.K.Verma v. Union of India and crs. By order dated 29.9.1999 passed in OA No.248/97, the following directions were given by this Tribunal:-

"In view of the above, we allow this application and quash the impugned order dated 22.4.96 and direct the respondents that any order of re-fixing the pay of the applicant may be made only after giving an opportunity to show cause to the applicant. The amount of DCRG withheld by the respondents may be released within one month from the date of receipt of a copy of this order with interest @ 12% per annum."

It is stated that opposite party has disobeyed the

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directions willfully and deliberately. Therefore, he is liable for the contempt.

- 2. Notice to show-cause was given to which opposite party has filed reply. In the reply, it is stated categorically that the amount which was due to the petitioner has already been paid to the petitioner.
- 3. The petitioner appearing in person submits that he has not been paid Rs. 10,601/- and interest on the amount which has been paid to him. In this connection, it is directed that the petitioner may file a representation in this regard for redressal of his grievance to the Department and the Department is expected to pass the order in accordance with law.
- 4. With the above observations, this Contempt Petition is disposed of. Notice issued is discharged.

(S.A.T.RIZVI)

Adm. Member

(S.K.AGARWAL)

Judl.Member